

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3289
ANSWERED ON:16.03.2011
PERMISSION TO OPERATE OWN AIRLINES
Rama Devi Smt.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has not granted permission to States to operate their own airlines;
- (b) if so, the reasons therefor;
- (c) the States who have applied for permission to operate their own airlines during the last two years;
- (d) the details of the action taken by the Government so far to grant permission; and
- (e) whether the Union Government will provide any incentive to the State Governments to operate small aircraft in their respective States only?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a)to(d):- No such request from State Governments have been received in last two years to operate their own airline. However, earlier, permission to operate non-scheduled airlines have already been granted to Government of Jammu and Kashmir and Government of Rajasthan.
- (e):- No such proposal is under consideration of the Ministry.